

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 922/2024**

**IN THE MATTER OF:**

Residents Welfare Society Shyam Kunj

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondents

**I N D E X**

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FILED BY:

NEW DELHI

DATED:16.02.2026

  
JYOTI MENDIRATTA

Advocate for the GNCT of Delhi

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REPORT/OBSERVATIONS OF THE JOINT COMMITTEE

The Hon'ble National Green Tribunal, vide order dated 31/07/2024, had constituted a Joint Committee comprising representative of Member Secretary, CPCB, Representative of Member Secretary, DPCC, Representative of Delhi Jal Board and District Magistrate South West Delhi as Nodal Agency.

Further, it was directed by the Hon'ble Tribunal that the Committee will visit the site and ascertain the correct position and truthfulness of the allegations made in the aforesaid matter, will find out the persons responsible for the violation and submit a factual status report before the Tribunal including therein the remedial action.

In the aforesaid regard, it is also observed that in compliance of the directions of the Hon'ble Tribunal, the committee had earlier filed a report on 08.11.2024, which was not a common Joint Committee report, but after going through the report of the committee, it was observed by the Hon'ble Tribunal that *"the said conclusion does not differentiate between a natural storm water drain and an artificially constructed sewage drain. A natural storm water drain cannot be closed and substituted with a newly artificially constructed storm water drain. Therefore, the Committee was required to find out the true status of the storm water drain as existing in the old record, the present status thereof, the manner of its closing and the persons responsible for the encroachment thereon. This exercise has not been fully undertaken by the Joint Committee appointed by the Tribunal. Instead of filing separate report, the Joint Committee ought to have carried out a comprehensive joint exercise and filed the joint report on all the issues which are mentioned in the order of the Tribunal dated 31.07.2024. Thus, we require the Joint Committee to revisit the site, carry out the joint inspection and file fresh report keeping in view the observations made in the order dated 31.07.2024 and the observations made above. The Joint Committee is directed to file a fresh report within 8 weeks.*

In view of the above, prior to visit the site in question, original application filed by the petitioner and order dated 31/07/2024 passed by the Hon'ble Tribunal have

O.A. bearing No. 922/2024 (IA No. 321/2025)

Residents Welfare Society Shyam Kunj Vs GNCTD & Ors.



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been perused meticulously and as per the same the following allegations/claims need to be verified:-

1. That there is illegal encroachment and construction by the land mafias in collusion with the local authorities over the drain which is a tributary of Najafgarh drain located on the Government land bearing Khasra Number 38 - Min in the revenue estate of Village Goela Khurd, Tehsil Kapashera, District South West, New Delhi.
2. That this natural drain merges with Najafgarh drain (Sahibi river) and it was acquired by the Government vide Award No. 1991 of 1964 and payment of compensation was also made to the erstwhile owner. Therefore now the natural drain has vested in the Government for all particular purposes and total area of the drain in the concerned locality is approximately 450 meters in length and 15 meters in width.
3. That full grown trees of Neem, Pipal, Kikar, Pakar, Khair Ber etc. were existing on the north side of the drains embankment which have been cut by the land grabbers.
4. That the said drain carries the rain water of the society to the main Najafgarh drain but on account of illegal encroachment the society is facing flood like situation.

Accordingly, the Joint Committee consisting the following officers/officials visited the site on 10.02.2026 to ascertain the correct position and truthfulness of the allegations made in the aforesaid matter, as well as to find out the persons responsible for the violation and to submit a factual status report before the Tribunal.

S. No.	Name of the officer/official	Designation	Department
1.	Ms. Anuja Trivedi, IAS	SDM, Matiala	Revenue Department
2.	Sh. Rakesh Kumar Singh	Tehsildar, Matiala	Revenue Department
3.	Dr. Brajesh Shrivastava	Scientist -D	CPCB
4.	Sh. Naresh Chand	Asstt. Engineer	MCD

O.A. bearing No. 922/2024 (IA No. 321/2025)

Residents Welfare Society Shyam Kunj Vs GNCTD & Ors

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*Belani* *Waj* *Singh* *A*

5.	Sh. Ajay Aggarwal	Assst. Engineer	I&FC
6.	Sh. Manoj Kumar Batrwa	Assst. Engineer	DJB
7.	Sh. Anzad Khan	Jr. Environmental Engineer	DPCC

**Observations of the Joint Committee:-**

1. The land in question i.e. Khasra no. 38 situated in the revenue estate of village Goela Khurd, was recorded in the name of private persons/parties and was acquired vide award No. 1991 in the year 1964 for the purpose of "Lift Irrigation Scheme" and possession was handed over to the Irrigation and Flood Control Department (I&FCD).
2. It has been noted from the Re-conveyance Deed that the Hon'ble Lt. Governor, Delhi vide his order dated 10.08.1988 appended in the office file of Land & Building Department has been pleased to drop the above scheme. This decision of the Hon'ble Lt. Governor, Delhi was conveyed by Sh. B.R. Diwan, Under Secretary (LA) Delhi Administration, Delhi vide his letter No. F.7(29)/81-L&B/28984 and the copy of which was endorsed to Chief Engineer (I&F), Delhi Administration, Delhi and in pursuance of the Hon'ble Lt. Governor Delhi's approval, the concerned land owners were informed vide Notice No. CEF/SW/T-7/KEIS/Phase-III/87-88/8292 dated 25.04.1989 that the Hon'ble Lt. Governor Delhi has been pleased to accept the request of the Ex-owners of the above mentioned land for restoration of their agricultural land situated in the revenue estate of the village Goela Khurd. In pursuance of the above notice, the villagers had approached I&FC department for early reconveyance of the said land which was now in the possession of the Irrigation and Flood Control Department, Delhi Administration, Delhi. On reconsideration of the matter the concerned authority then decided to transfer the land to its rightful owners. Accordingly, some land parcels were also mutated in their favor.
3. In the Khatauni (Land record) for the period 2001-02 in the said land parcels under Kh. No. 38 min were in the name of "Sarkar Daulatmadar" i.e.







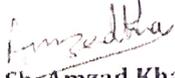

- Government land, likely due to being acquired for the Lift Irrigation Scheme. However presently they are recorded as "Land Held by Bhumidar".
4. Further, during the time of Joint Inspection, evidence of existence of a partial drain was found on the site/land in question at Khasta No. 38 min which is connected to the Najafgarh drain/Sahibi river. Major portion of this area has now been occupied and boundary walls were erected there.
  5. Upon physical inspection of the site, Joint Inspection Team comprising the above mentioned representatives of concerned departments could not find anything which may ascertain the existence of a natural drain. Moreover, it cannot be ascertained from the present site conditions whether the drain in question, is natural in origin or man-made. The latest photographs of the site, clearly depicting the present physical status, are annexed herewith for kind perusal and ready reference.
  6. It is further submitted that the Public Works Department (PWD) has also constructed/laid down a separate drain for carrying the stormwater to Najafgarh Drain from the nearby residential colony between the land parcel under dispute and Shyam Kunj colony.

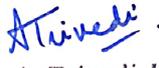
Submitted for kind perusal of the Hon'ble Tribunal Please.

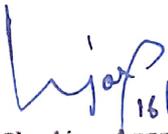
  
 (Dr. Brajesh Shrivastava)  
 Scientist -D, CPCB

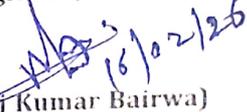
  
 (Sh. Rakesh Kr Singh)  
 Tehsildar (Matiala)

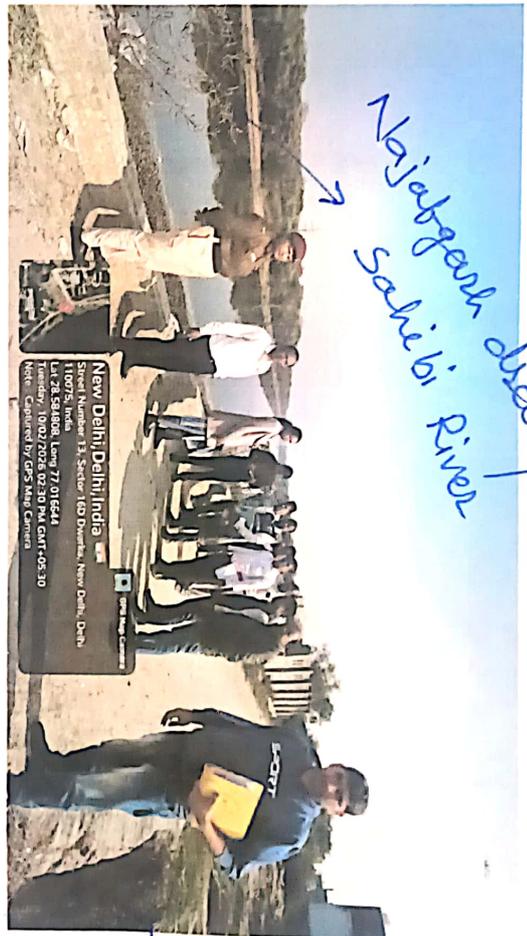
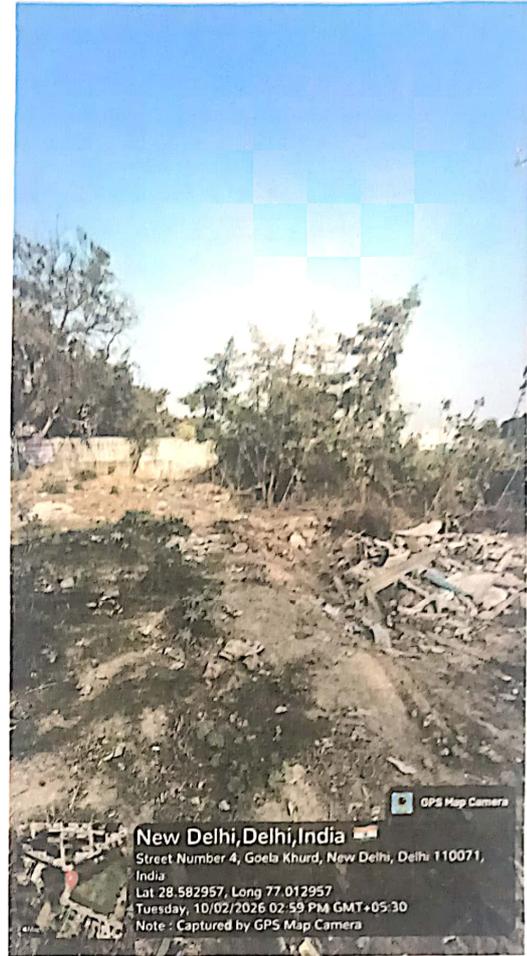
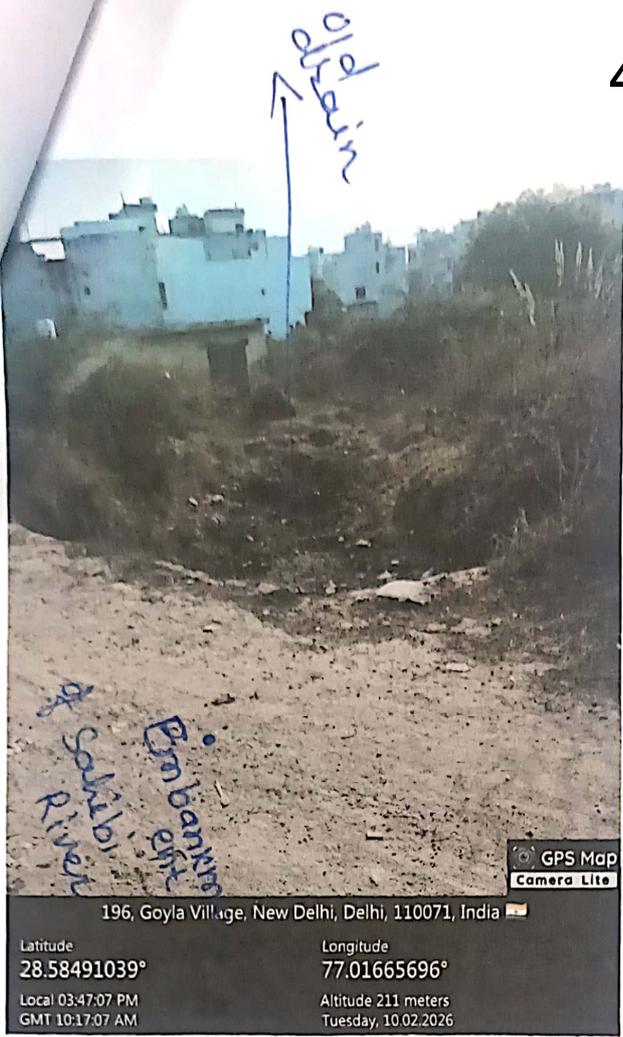
  
 (Sh. Naresh Chand)  
 Asst. Engineer, MCD

  
 Sh. Amzad Khan  
 Jr. Env. Engg, DPCC

  
 (Ms. Anuja Trivedi, IAS)  
 SDM, Matiala

  
 (Sh. Ajay Aggarwal)  
 Asst. Engineer, I&FC

  
 (Sh. Manoj Kumar Bairwa)  
 Asst. Engineer, DJB



occupied land



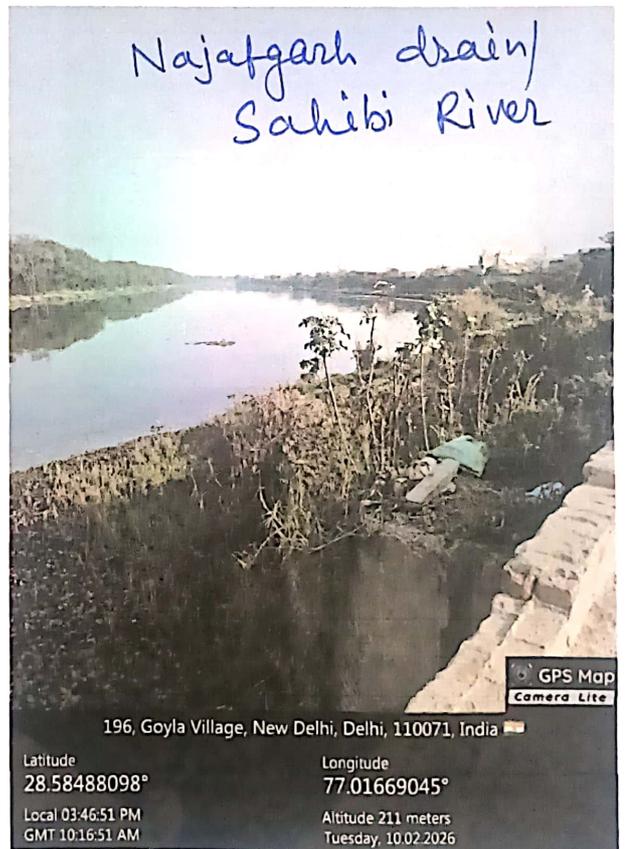
occupied land



Najafgarh drain/  
Sahibi River



Najafgarh drain/  
Sahibi River

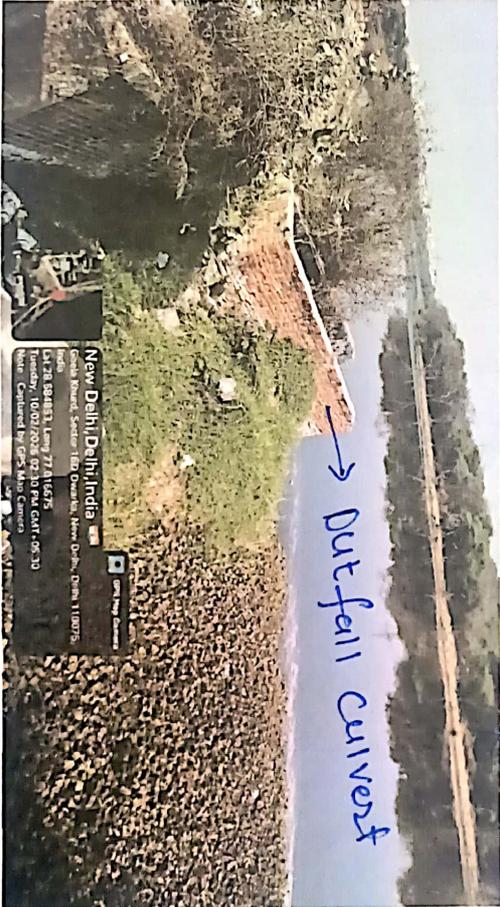




View from the bank of Sakshi

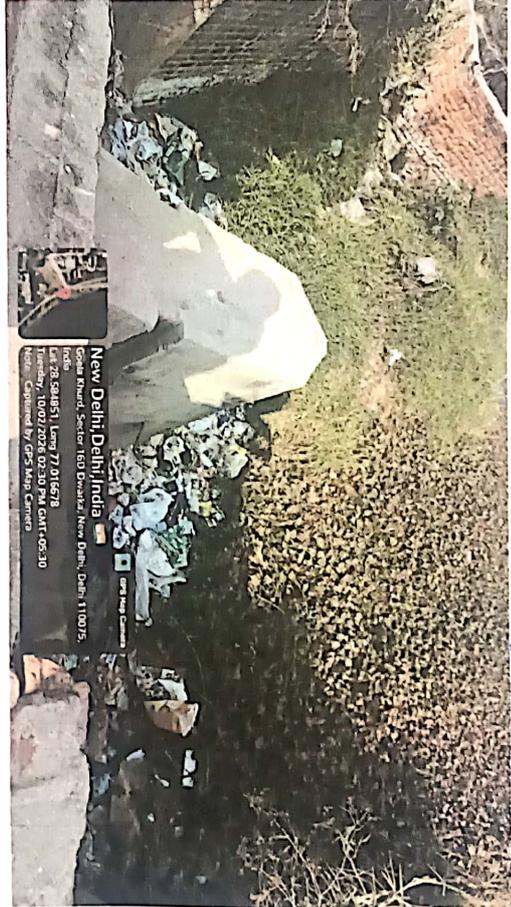


Old Drain

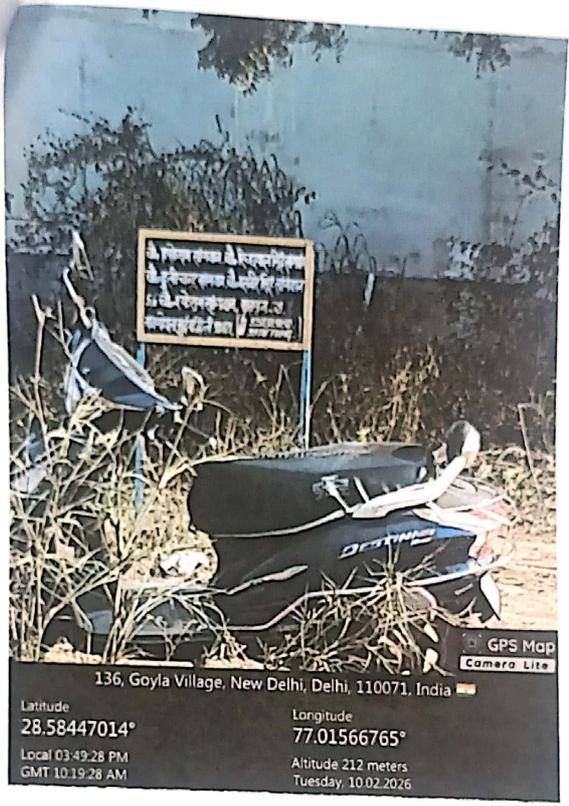


Storm water drain (PWD)

→ cutfall curvest



Old Drain



फॉर्म P-6A / FORM P-6A  
देखें नियम-83A / SEE RULE-83A

मकल खातीनी / KHATAUNI गाँव Goela khurd  
Village

जिला SOUTH WEST जहाँ 2013-2014  
District Year

1	2	3	4	5	6	7
खता खातीनी का क्रमांक S. No. of the Khata Khata No.	खतेदार का नाम / खता का नाम सब विभाग स्थान Name of the Khatedar with Paragon and Address	पुनियार के अधिकार प्राप्त होने का वर्ष Date of commenceme nt of Bhoomkari	खतो के प्रत्येक गाटे का क्रमांक नंबर Khata No. of each Khata	प्रत्येक गाटे का क्षेत्रफल बीघों या एकड़ों में Area of each Khata No. in Bighas/Acre	पुनियार या जमान Land Revenue OR Rent	टिप्पणी REMARKS
<b>Land Held By Gaon Sabha</b>						
118/ 225	ग्रामसभा U/S 81		38	802	4-6	Agricultural
		Khata Total	1	4-06		
<b>Category Total</b>			1	4-06		
						(1) 0-4/402 M-106/2007-03 Dt. 13-02-2003 विद्वत् राज सिंह (2) 0-4/483 M-149/2011-12 Dt. 19-12-2011 विद्वत् जगमल (3) 0-4 गु. नं. 26 गुरुकुम जमान SDM/RA/KH कंस रा. 123/2006/47620 ता. फ. 15-07-2017 से वास्तव खाता ग्रामसभा U/S 81 में वेस्ट [हुआ]

Certified By : \_\_\_\_\_ PATWARI ( ) \_\_\_\_\_ TEHSILDAR ( ) \_\_\_\_\_ Page 1 of 1

F/19

FORM F-1A  
 -DA/REG. R.E.E.-DA

गाँव  
 Village  
 गोला खुर्द  
 Goela khurd

दिशा  
 Part  
 SOUTH WEST

वर्ष  
 Year  
 2013-2014

क्र. सं. Sl. No. of the Khata Number	खतियार का नाम / पिता का नाम नाम निवासी का Name of the Khataholder with Parentage and Address	सूचित के अधिकार प्राप्त की तिथि Date of commencement of Bhumidhar	खतियार का नाम Name Khata No. of each Khata	प्रत्येक खतियार के क्षेत्रफल या एकड़ों में Area of each Khata No. in Bighas/Acre	सूचित का वर्ष Year 2013-2014	REMARKS
224	उ. स. म. नन्दलाल कुमार सिंह R/O Goela khurd	2001-2002	38	4-05	6	

**Land Held By Bhumidar**

(1) आदेश जमात SDM/RA/KH/Case ID  
 24503/CaseNo.49/14/2020/SH.Satish Kumar & Ors. V/s  
 Narayan Singh/Order dt-15-7-2020 मंजूर हुआ (2) 0-4/42 आदेश  
 जमात SDM/KH/रा. सं. 16-7-2020 अफसद सिंह विरासत करारिसे  
 यही है।

Certified By :

PATWARI ( )

TEHSILDAR ( )

Form P-1A / FORM P-1A  
 See Form-83A / SEE RULE-83A

Year 2013-2014

Village Gosia Khurd

Block SOUTH WEST

Distt Patna

Sub-Division

Revenue Division

Section

Sl. No. of the Khata/Khatas	Name of the Khataholder with Parentsage and Address	Date of commencement of Encroachment	Khata No. of each Khata	Area of each Khata No. in Bighas/Acre	Land Revenue Of Khata	REMARKS
1	1/54 सती विमला देवी W/o अजित कुमार सिंह R/O Gosia Khurd	3	4	5	6	7
1/54 सती	सती विमला देवी W/o अजित कुमार सिंह R/O Gosia Khurd					
1/54 सती	अजित कुमार W/o अजित कुमार सिंह R/O Gosia Khurd					
1/54 सती	अजित कुमार W/o अजित कुमार सिंह R/O Gosia Khurd					
1/54 सती	अजित कुमार W/o अजित कुमार सिंह R/O Gosia Khurd					
1/54 सती	अजित कुमार W/o अजित कुमार सिंह R/O Gosia Khurd					
1/54 सती	अजित कुमार W/o अजित कुमार सिंह R/O Gosia Khurd					
1/54 सती	अजित कुमार W/o अजित कुमार सिंह R/O Gosia Khurd					

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KIND / FORM No		पञ्चसखी / KHATAUNI				गाँव	जिला	साल
Form No. / SEE RULE-51A						Village	SOUTH WEST	2013-2014
खता खाते का क्रमांक	खताएक का नाम / खता का नाम बद विवरण खता	बुधिया के अधिकार प्रारम्भ होने का वर्ष	खते के दफ्तरेक माटे का खसरा नंबर	दफ्तरेक माटे का खेपकल बीघे वा एकड़ो में	बुधिया वा खतान	REMARKS		
S. No. of the Khata Khata	Name of the Khata/with Percentage and Address	Date of commencement or of Bhoomidar	Khata No. of each Khata	Area of each Khata No. in Bighas/Acre	Land Revenue Or Rent			
1	2	3	4	5	6	7		
<b>203/</b>								
<b>Land Held By Bhumidar</b>								
226	1/3 भाग महा सिंह पुत्र रामचन्द्र R/o Goela Khurd	1999-2000	38	4-18		0-4/439 M-229/2006-07 Dt. 12-12-2006 विरासत रामचन्द्र।		
	1/3 भाग रामचन्द्र पुत्र रामचन्द्र R/o Goela Khurd							
	1/3 भाग अजीत सिंह पुत्र रामचन्द्र R/o Goela Khurd							
	Holding Total		1	4-18				
	Khata Total		1	4-18				
<b>Total</b>			<b>1</b>	<b>4-18</b>	<b>.00</b>			

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PATWARI ( )

TEHSILDAR ( )

FORM P-6A  
 देखी नियम-63A /SEE RULE-63A

मकल खतोनी / KHATAUNI

गाँव  
 Village Goela khurd

जिला  
 Dist SOUTH WEST

वर्ष  
 Year 2013-2014

1	2	3	4	5	6	7
S. No. of the Khata Khatooni	खतोदार का नाम / पिता का नाम अथ पितृव्य स्थान Name of the Khatedar/with Parentage and Address	भूमिदार के अधिकार प्राप्त होने का वर्ष Date of commencement of Bhoomidar	खतो के प्रत्येक गाँव का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाँव का क्षेत्रफल बीघों या एकड़ों में Area of each Khata No. in Bighas/Acres	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
<b>216/ Land Held By Bhumidar</b>						
4	1/2 भाग निरजन सिंह पुत्र मशाराम R/o Goela khurd		38	1-19		(1) 0-4/488 M-266/Teh(P)/2011-12 ता० वै० 03/07/2012
	1/2 भाग प्रवीन कुमार पुत्र स्व० महेन्द्र सिंह R/o Goela khurd					
	<b>Holding Total</b>		<b>1</b>	<b>1-19</b>		
	<b>Khata Total</b>		<b>1</b>	<b>1-19</b>		
<b>Total</b>			<b>1</b>	<b>1-19</b>	<b>.00</b>	

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TEHSILDAR ( )

FORM P-6A

निर्देश-63A / SFC RULE-63A

पकल खतोरी / KHATAUNI

गाँव  
Village

Goela khurd

जिला  
District

SOUTH WEST

साल  
Year

2013-2014

1	2	3	4	5	6	7
S. No. of the Khata	Name of the Khataholder/with Parentage and Address	Date of commencement of Bhumikhat	खतोरी के प्रत्येक गाँव का खतार नंबर Khatra No. of each Khata	प्रत्येक गाँव का क्षेत्रफल बीघों या एकड़ों में Area of each Khata No. in Bighas/Acres	भूमिकर या जमान Land Revenue or Dues	टिप्पणी REMARKS
<b>Land Held By Bhumidar</b>						
215/4	1/3 भाग इन्द्र सिंह पुत्र दीपचन्द R/o Goela khurd		38	3-10		
	1/3 भाग प्रकाश पुत्र दीपचन्द R/o Goela khurd					(1) 0-4/207 M-195/106(P)/2011-12 100 रु 25/06/2012
	1/3 भाग सतपाल पुत्र दीपचन्द R/o Goela khurd					
	Holding Total		1	3-10		
	Khata Total		1	3-10		
<b>Total</b>			<b>1</b>	<b>3-10</b>	<b>.00</b>	

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TEHSILDAR ( )



FORM P-6A

BRIEF DESCRIPTION / SEE RULE-63A

नज़र खतौनी / KHATAUNI

गाँव

Goela khurd

जिला

SOUTH WEST

वर्ष

2013-2014

Village

District

Year

खता का क्रमांक S. No. of the Khata Khatoni	खतादार का नाम / पिता का नाम बंद निवास स्थान Name of the Khatadar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commence- ment of Bhumidari	खाने के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघे या एकड़ों में Area of each Khasra No. in Bighas/Acres	भूमिदार या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
<u>217/</u>	<b>Land Held By Bhumidar</b>					
4	1/5 भाग राजीव कुमार पुत्र बनवारी R/o Goela khurd		38	0-15		(1) 0-4/494 M-50/Teh(P)/2012-13 ता० फे० 04/10/2012
	1/5 भाग राजवन कुमार पुत्र बनवारी R/o Goela khurd					
	1/5 भाग श्रीभगवान पुत्र रघुवीर R/o Goela khurd					
	1/5 भाग कुलदीप पुत्र रघुवीर R/o Goela khurd					
	1/5 भाग गजेन्द्र पुत्र रघुवीर R/o Goela khurd					
	1/5 भाग देवेन्द्र पुत्र जयनारायण R/o Goela khurd					
	1/5 भाग सुरेन्द्र पुत्र जयनारायण R/o Goela khurd					

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PATWARI ( )

TEHSILDAR ( )

Page 1



1	2	3	4	5	6	7
खतौनी का क्रमांक S. No. of the Khata Khata No.	खतोदार का नाम / पिता का नाम सब विवरण स्थान Name of the Khatedar/with Parentage and Address	शुभिदार के अधिकार प्रारम्भ होने का वर्ष Date of commencement of Bhoomidari	खतो के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेकफल बीघो या एकड़ों में Area of each Khata No. in Bighas/Acrea	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1/0 भाग	श्रीकुमार पुत्र जयनारायण R/o Goela khurd					
		Holding Total	1	0-15		
		Khata Total	1	0-15		
<b>Total</b>			<b>1</b>	<b>0-15</b>	<b>.00</b>	

Certified By :

PATWARI ( )

TEHSILDAR ( )



FORM P-5A  
 FORM P-5A / SEE RULE-63A

नकल खतौनी / KHATAUNI

गाँव  
 Village Goela khurd

जिला  
 District SOUTH WEST

वर्ष  
 Year 2013-2014

खता खतौनी का क्रमांक S. No. of the Khata Khatoni	खतौदार का नाम / शिवा का नाम सद. पिकास स्थान Name of the Khataedar/with Percentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomikdar	खतो के प्रत्येक गाटे का खतरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ों में Area of each Khasra No. in Bighas/Acres	भूमिदार या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
<b>218/</b>						
<b>Land Held By Bhumidar</b>						
4	1/4 भाग श्रीमती धनपती Wife Of चन्दर सिंह R/o Goela khurd		38	0-19		(1) 0-2/3 M-15/Teh/Kp/2013-14 ता० क्र० 17/10/2014।
	1/4 भाग सुदेश Daughter Of चन्दर सिंह R/o Goela khurd					
	1/4 भाग दीरमती Daughter Of चन्दर सिंह R/o Goela khurd					
	1/4 भाग दीर सिंह पुत्र चन्दर सिंह R/o Goela khurd					
	Holding Total		1	0-19		
	Khata Total		1	0-19		
<b>Total</b>			<b>1</b>	<b>0-19</b>	<b>.00</b>	

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Page: 1



Form P-6A

33A / SEE RULE-83A

नामक खतौनी / KHATAUNI

गाँव  
Village

Goela khurd

जिला  
District

SOUTH WEST

वर्ष  
Year

2013-2014

1	2	3	4	5	6	7
S. No. of the Khata Khataoni	खतौदार का नाम / रिला का नाम सद निवासी स्थान Name of the Khataidar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commencement of Bhoodidari	खतौ के प्रत्येक गाँव का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाँव का क्षेत्रफल बीघे या एकड़ों में Area of each Khata No. in Bighas/Acrs	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
315/0		<b>Land Held By Bhumidar</b>				
1/20 भाग	करन सिंह पुत्र गोपी राम R/o Goela khurd	2016-2017	38	1-19		बरकतुल्लाह न. 19 गिराज न. 123/NT/KH/2015-16 सारिया फैसला 04/08/2016 Reconveyance Deed.
1/20 भाग	श्रीमप्रकाश पुत्र गोपी राम R/o Goela khurd					
1/20 भाग	पुष्पा Wile OI राज कुमार R/o Goela khurd					
1/20 भाग	आशु पुत्र राज कुमार R/o Goela khurd					
1/20 भाग	मौनिका Daughter OI राज कुमार R/o Goela khurd					
1/20 भाग	आजाद सिंह पुत्र मनमूल सिंह R/o Goela khurd					

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मकल खतीनी / KHATAUNI

गाँव  
Village  
Goela khurdजिला  
District  
SOUTH WESTवर्ष  
Year  
2013-2014

क्र. सं. / Serial No.	खतोदार का नाम / खिल का नाम सब भित्तस स्थान Name of the Khatedar/with Partage and Address	भूगिरदार के वसिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomkhar	खतो के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेजफल बीघो या एकड़ में Area of each Khasra No. in Bighas/Acrus	भूगिरदार या समान Land Revenue OR Part	टिप्पणी REMARKS
1	2	3	4	5	6	7
1/20 भाग	रण सिंह पुत्र मनफूल सिंह R/o Goela khurd					
1/20 भाग	जगदरप पुत्र मनफूल सिंह R/o Goela khurd					
1/20 भाग	दिलबाग सिंह पुत्र मनफूल सिंह R/o Goela khurd					
1/20 भाग	जयपाल सिंह पुत्र मनफूल सिंह R/o Goela khurd					
1/20 भाग	सतीष देवी Daughter Of मनफूल सिंह R/o Goela khurd					
1/20 भाग	दिमला देवी Daughter Of मनफूल सिंह R/o Goela khurd					
1/20 भाग	वसुदेश देवी Daughter Of मनफूल सिंह R/o Goela khurd					
1/20 भाग	अजीत सिंह पुत्र मेहर सिंह R/o Goela khurd					

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TEHSILDAR (

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खताने का क्रमांक S. No. of the Khata Khatori	खताने का नाम / जिला का नाम या पिता का स्थान Name of the Khata/with Parentage and Address	भूमिदार के कथिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomidari	खताने के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का चौकड़ल बीघे या एकड़ों में Area of each Khasra No. in Bighaa/Acres	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
1/20 भाग	वीरमती देवी Daughter Of मेहर सिंह R/o Goela khurd					
1/20 भाग	कान्ता देवी Wife Of हुकम चन्द R/o Goela khurd					
1/20 भाग	सतपाल पुत्र हुकम चन्द R/o Goela khurd					
1/20 भाग	कुलदीप पुत्र हुकम चन्द R/o Goela khurd					
1/20 भाग	जगमती Daughter Of हुकम चन्द R/o Goela khurd					
1/20 भाग	सुनीता Daughter Of हुकम चन्द R/o Goela khurd					
		Holding Total	1	1-19		
		Khata Total	1	1-19		
	<b>Total</b>		<b>1</b>	<b>1-19</b>	<b>.00</b>	

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FORM P-6A  
 ग्राम नियम-63A / SEE RULE-63A

नकल खतोनी / KHATAUNI

गाँव  
 Village Goela khurd

जिला  
 District SOUTH WEST

वर्ष  
 Year 2013-2014

खतोनी का नाम / खतोनी का पता S. No. of the Khata Khatori	खतोदार का नाम / खतो का नाम सब विवरण स्थान Name of the Khatedar/with Percentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commencement of Bhoomikhart	खतो के प्रत्येक गाटे का खतना नंबर Khatera No. of each Khata	प्रत्येक गाटे का क्षेत्रफल बीघो या एकड़ो में Area of each Khatera No. in Bighas/Acre	भूमिदार या जमान Land Holder or Part	टिप्पणी REMARKS
1	2	3	4	5	6	7
<b>316/</b>						
0	1/12 भाग रणधीर सिंह पुत्र धरम सिंह R/o Goela khurd	2016-2017	38	1-07		बकरी 0-4 शुमार न. 29 मिसाल न. 344/TEH/KH/2013-14 तारीख दिनांक 04/08/2016. (Inconvertible Deed).
	1/12 भाग वैद प्रकाश पुत्र धरम सिंह R/o Goela khurd					
	1/12 भाग लतपाल पुत्र धरम सिंह R/o Goela khurd					
	1/36 भाग राममूर्ती Wife Of करन सिंह R/o Goela khurd					
	1/36 भाग अनिल कुमार पुत्र करन सिंह R/o Goela khurd					
	1/36 भाग विनोद कुमार पुत्र करन सिंह R/o Goela khurd					

**Land Held By Bhumidar**

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PATWARI ( )

TEHSILDAR ( )

1	2	3	4	5	6	7
S. No. of the Khata Khator	खतोदार का नाम / पिता का नाम या Name of the Khatedar/with Parentage and Address	धुमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomidar	खतो के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का क्षेत्रफल बीघो या एकड़ों में Area of each Khasra No. in Bighas/Acres	भुतिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1/48 भाग	निर्मला Wife Of राम कुमार R/o Goela khurd					
1/48 भाग	रोहित पुत्र राम कुमार R/o Goela khurd					
1/48 भाग	आशा Daughter Of राम कुमार R/o Goela khurd					
1/48 भाग	सीमा Daughter Of राम कुमार R/o Goela khurd					
1/36 भाग	मुत्ती देवी Wife Of जयचन्द R/o Goela khurd					
1/36 भाग	मन्दीत पुत्र जयचन्द R/o Goela khurd					
1/72 भाग	श्रीमती दर्शना Wife Of सुनील कुमार R/o Goela khurd					
1/72 भाग	जतीन पुत्र सुनील कुमार R/o Goela khurd					

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TEHSILDAR (

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Form P-6A  
 1954 / 1957 RULE - 63A

नकल खतापी / KHATAPI

गाँव  
 Village Goela khurd

जिला  
 District SOUTH WEST

वर्ष  
 Year 2013-2014

1	2	3	4	5	6	7
खतादार का नाम / गाँव का नाम Name of the Khataedar/with Percentage and Address	शुद्धिदार के अधिकार प्रारम्भ होने का वर्ष Date of commencement of Ekhomikdar	खतों के प्रत्येक गाँव का खतार नंबर Khata No. of each Khata	प्रत्येक गाँव का क्षेत्रफल बीघों या एकड़ों में Area of each Khata No. in Bighas/Acras	शुद्धिदार या लगान Land Revenue CR Rent	टिप्पणी REMARKS	
1/2 भाग सरकार दीवानमदार , R/O Goela khurd						
		Holding Total	1	1-07		
		Khata Total	1	1-07		
<b>Total</b>			<b>1</b>	<b>1-07</b>	<b>.00</b>	

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FORM P-6A  
PATWAR-6A/DEPT RULE-6A

मकल खतीनी / KHATAUNI

गाँव  
Village  
Goela khurd

जिला  
District  
SOUTH WEST

वर्ष  
Year  
2013-2014

1	2	3	4	5	6	7
खता खतीनी का क्रमांक S. No. of the Khata Khatoni	खतादार का नाम / पिता का नाम या सब विवरण स्थान Name of the Khataidar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomkhat	खतों के प्रत्येक गाँदे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाँदे का खेजफल बीघो या एकड़ों में Area of each Khasra No. in Bighas/Acres	भूमिकर या समान Land Revenue OR Rent	टिप्पणी REMARKS
<b>Land Held By Bhumidar</b>						
6	1/4 भाग सुखवीर सिंह पुत्र रामरिख R/o Goela khurd		38	1-15		(1) मिसल नं० 191/Teh/Kh/2016-17 तारीख फैसला 14/12/2016 Foreconvaance Deed.
	1/4 भाग बलराज पुत्र रामरिख R/o Goela khurd					
	1/4 भाग राजपाल पुत्र रामरिख R/o Goela khurd					
	1/16 भाग सुनेन्दर पुत्र धर्मवीर R/o Goela khurd					
	1/16 भाग विनेन्दर पुत्र धर्मवीर R/o Goela khurd					
	1/16 भाग धर्मन्दर पुत्र धर्मवीर R/o Goela khurd					

Certified By :

PATWARI ( )

TEHSILDAR ( )

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1	2	3	4	5	6	7
खतोना Khatani	खतोदार का नाम / पिता का नाम या सब विपदा स्थान Name of the Khatedar/with Percentage and Address	बूटिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomdar	खतो के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ों में Area of each Khasra No. In Bighas/Acre	बूटिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
	उ/ते नाम श्रीमती सुमन Widow Of जितेन्द्र R/o Goela khurd					
		Holding Total	1	1-15		
		Khata Total	1	1-15		
<b>Total</b>			<b>1</b>	<b>1-15</b>	<b>.00</b>	

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PATWARI ( )

TEHSILDAR ( )



खता  
की  
क्रमांक  
E. No. of  
the Khata  
Khatauni

खतोदार का नाम / पिता का नाम  
या  
नया विकास स्थान  
Name of the Khataholder/with  
Parentage and Address

भूमिदार के  
व्यक्तिकार प्रारम्भ  
होने का वर्ष  
Date of  
commenceme  
nt  
of Bhoomikdar

खतो के प्रत्येक  
गाटे का खसरा  
नंबर  
Khasra No. of  
each Khata

प्रत्येक गाटे का  
खेत्रफल बीघो  
या एकड़ों में  
Area of each  
Khata No. in  
Bigheas/Acres

भूमिकर  
या  
लगान  
Land Revenue  
OR Rent

टिप्पणी  
REMARKS

1	2	3	4	5	6	7
1/18 भाग	मन्वीत पुत्र जगदिन्दर सिंह R/o ग्रामवासी					
1/12 भाग	धनकौर Wife Of रिजक राम R/o ग्रामवासी					
1/12 भाग	नरेश कुमार पुत्र रिजकराम R/o ग्रामवासी					
1/12 भाग	सुरेन्द्र सिंह पुत्र रिजकराम R/o ग्रामवासी					
1/12 भाग	राजयन्ती देवी Daughter Of रिजकराम R/o ग्रामवासी					
1/12 भाग	सुरेश देवी Daughter Of रिजकराम R/o ग्रामवासी					
1/48 भाग	परमेश्वरी Wife Of राजेन्द्र सिंह R/o ग्रामवासी					
1/48 भाग	सीमा Daughter Of राजेन्द्र सिंह R/o ग्रामवासी					

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PATWARI ( )

TEHSILDAR ( )

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क्र. सं. / S. No. of the Khata Number	खतोदार का नाम / पिता का नाम या सद विवाह स्थान Name of the Khataholder/with Parentage and Address	पुश्तिका के अधिकार प्रारम्भ की तारीख Date of commencement of Document	खतो के प्रत्येक गाँव का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाँव का क्षेत्रफल बीघे या एकड़ में Area of each Khasra No. in Bighas/Acres	पुश्तिका या समान Land Revenue Outlet	टिप्पणी REMARKS
1	2	3	4	5	6	7
	1/48 भाग प्रमोद पुत्र राजेन्द्र सिंह स/0 ग्रामवासी					
	1/48 भाग प्रकाश पुत्र राजेन्द्र सिंह स/0 ग्रामवासी					
		Holding Total	1	1-16	1.46	
		Khata Total	1	1-16	1.46	
<b>Total</b>			<b>1</b>	<b>1-16</b>	<b>1.46</b>	

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